

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.294/2024 IN CP (IB) No.218/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 7th June, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AMERICAN EXPRESS BANKING CORP V/S J.M.L. MARKETINGS PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhishek Devgan, Adv.

: For the Applicant/ Liquidator

ORDER

IA NO.294/2024

Ld. Counsel representing the Applicant/ Liquidator is present through VC.

- 1.** This application has been filed for seeking extension of six months period in completion of the liquidation process from 26.05.2024 onward.
- 2.** Ld. Counsel representing the Liquidator states that for seeking extension, the SCC held a meeting on 21.05.2024. The minutes of the meeting are placed at page no.20 of the present application.
- 3.** It is averred in the application that certain assets, which were earlier put to auction, could not finally be auctioned, and therefore there is a necessity to publish a fresh auction with respect to both assets, which will require some time.

-Sd-

-Sd-

4. Since the SCC has already decided to seek an extension for a period of six months commencing from 26.05.2024 in order to liquidate these assets by making a fresh publication, let the extension for the said period be granted commencing from 26.05.2024. It is expected that the Liquidator would complete the process expeditiously within the extended time period.
5. Accordingly, IA No.294/2024 stands disposed off.
6. Let the main matter be put up on 12th June, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

7th June, 2024

Kavya Prakash Srivastava
(Stenographer)